

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)-202(PB)/2017

IN THE MATTER OF:

Go Airlines (India) Ltd.

.....Petitioner

SECTION : UNDER SECTION 230(1)

Order delivered on 04.10.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

DEEPA KRISHAN

Hon'ble Member (T)

For the Petitioner(s) : Mr. Venkatpoonia, Advocate

ORDER

Learned counsel for the petitioner requests for a short adjournment on the ground that learned arguing counsel is not available today.

List for further consideration on 24.10.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER TECHNICAL

04.10.2017

VINEET